

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 137/TT/2018

- Subject** : Approval of transmission tariff from anticipated COD to 31.3.2019 for **Asset-I:** 1X160 MVA ICT-I alongwith associated bays at Daltonganj Sub-station, 1X160 MVA ICT-II alongwith associated bays at Daltonganj Sub-station and 2X132 kV Line bays at Daltonganj Sub-station **Asset-II:** 02 Nos of 132 kV line bays at Daltonganj Sub-station under ERSS XVII Part A in Eastern Region Central Electricity Regulatory Commission (Terms and Conditions of Tariff) Regulations, 2014.
- Date of Hearing** : 31.7.2018
- Coram** : Shri P. K. Pujari, Chairperson
Shri A. K. Singhal, Member
Dr. M.K. Iyer, Member
- Petitioner** : Power Grid Corporation of India Ltd. (PGCIL)
- Respondents** : Bihar State Power (Holding) Company Ltd. and 5 others
- Parties present** : Shri Vivek Kumar Singh, PGCIL
Shri S. S. Raju, PGCIL
Shri Rakesh Prasad, PGCIL
Shri S. K. Venkatesan, PGCIL
Shri V. P. Rastogi, PGCIL

Record of Proceedings

On the request of the petitioner, the Commission adjourned the matter. The next date of hearing will be intimated in due course.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

